## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. (IB) No. 506/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M.

| Name          | of the Company                                                             | SREI Infrastructure Fina | ince Limited -Vs- Resurgent In | fratel Pvt.Ltd.     |
|---------------|----------------------------------------------------------------------------|--------------------------|--------------------------------|---------------------|
| Under Section |                                                                            | 7 IBC                    |                                |                     |
| SI.<br>No.    | Name & Designation of Authorized<br>Representative (IN CAPITAL<br>LETTERS) |                          | Appearing on behalf of         | Signature with date |

NEHA SOMANI, Pr.CS 1.

RAKESH ARARWAL

Financial Creditor Sourant 31/1/2018 Maris

RP

ORDER

Ld. Resolution Professional (RP) as well as Ld. Pr. CS for the operational creditor is present.

2<sup>nd</sup> Progress Report dated 30/01/2018 has been filed and recorded.

List it on 01/03/2018 for filing progress report.

(Jinan K.R.) Member (J)

Sd